GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2101 TO BE ANSWERED ON 2ND AUGUST, 2023

QUOTA OF FOODGRAINS UNDER PMGKY

†2101. SHRI HEMANT TUKARAM GODSE: SHRIMATI DELKAR KALABEN MOHANBHAI: SHRI GAJANAN KIRTIKAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has assessed the required quantity of foodgrains every year to help the people under the Pradhan Mantri Garib Kalyan Yojana (PMGKY), if so, the details thereof;

(b) whether the production of foodgrains is likely to go down this year due to the heavy rainfall in Dadra & Nagar Haveli, Daman & Diu and Maharashtra;

(c) if so, whether the Public Distribution System (PDS) is likely to get affected by the said decline in foodgrain production, if so, the details thereof;

(d) the number of people who have been provided assistance under the PDS during each of the last three years; and

(e) whether the Government proposes to double the quota of foodgrains distributed to the poor people and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The National Food Security Act, 2013 (NFSA) being implemented in all the States/UTs, on an all India basis, aims to supplement the food requirements of upto 75% of the rural and upto 50% of the urban population. While Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month at uniform subsidized prices specified in Schedule-I prices of the Act. The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, is providing food grains free of cost to NFSA beneficiaries i.e. AAY households and PHH beneficiaries, for a period of one year beginning from 1st January 2023 under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).

(b) & (c): It is presently not feasible to assess the production of foodgrains for the current year as the Kharif sowing is still in progress and two more seasons to follow (Rabi and Summer).

(d): A statement indicating the number of beneficiaries covered under the NFSA/ PMGKAY during the last three years is at Annexure.

(e): At present, no such proposal is under consideration of the Government.

ANNEXURE REFERRED TO IN PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2101 TO BE ANSWERED ON 02.08.2023 REGARDING "QUOTA OF FOODGRAINS UNDER PMGKAY".

Statement indicating the number of people who have been provided assistance under the PDS during each of the last three years.

S. No.	Name of the States/UTs	Intended Coverage (In Lakh)	Actual Coverage (In lakh)				
			2021 (31.03.21)	2022 (31.03.22)	2023 (31.03.23)	2023 (19.07.23)	
1	Andhra Pradesh	268.23	268.22	268.22	268.22	268.22	
2	Arunachal Pradesh	8.71	8.40	8.40	8.40	8.40	
3	Assam	251.90	250.30	251.17	251.17	251.17	
4	Bihar	871.16	871.16	871.16	871.16	871.16	
5	Chhattisgarh	200.77	200.77	200.77	200.77	200.77	
6	Delhi	72.78	72.78	72.78	72.78	72.78	
7	Goa	5.32	5.32	5.32	5.32	5.32	
8	Gujarat	382.84	341.71	345.15	344.15	344.15	
9	Haryana	126.49	126.49	126.49	126.49	126.49	
10	Himachal Pradesh	36.82	28.64	28.64	28.64	28.64	
11	Jharkhand	264.25	263.70	264.26	264.12	264.19	
12	Karnataka	401.93	401.93	401.93	401.93	401.93	
13	Kerala	154.80	154.80	154.80	154.80	154.80	
14	Madhya Pradesh	546.42	470.47	482.59	511.32	511.32	
15	Maharashtra	700.17	700.17	700.17	700.17	700.17	
16	Manipur	25.06	18.60	19.97	20.08	20.08	
17	Meghalaya	21.46	21.46	21.46	21.46	21.46	
18	Mizoram	7.06	6.68	6.68	6.68	6.81	

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Total		8135.01	7932.80	7972.53	8010.78	8010.7
36	Ladakh	1.44	1.44	1.44	1.44	1.4
35	J&K	72.69	72.41	72.41	72.41	72.4
34	Puducherry (DBT)	6.34	6.30	6.23	6.34	6.3
33	Chandigarh (DBT)	4.96	2.80	2.76	2.76	2.9
32	Lakshadweep	0.22	0.22	0.22	0.22	0.2
31	DNHⅅ	3.56	2.86	3.02	2.73	2.6
30	A&N	0.63	0.61	0.61	0.61	0.6
29	West Bengal	601.84	601.84	601.84	601.84	601.8
28	Uttarakhand	61.94	61.94	61.94	61.94	61.9
27	Uttar Pradesh	1520.61	1465.94	1487.44	1497.77	1497.7
26	Tripura	25.02	24.83	24.83	24.32	24.4
25	Telangana	191.70	191.62	191.62	191.62	191.6
24	Tamil Nadu	364.70	364.69	364.69	364.69	364.1
23	Sikkim	4.06	3.79	3.79	3.81	3.8
22	Rajasthan	446.62	440.01	440.01	440.01	440.0
21	Punjab	141.51	141.51	141.51	141.51	141.5
20	Odisha	326.21	324.33	324.15	325.03	325.0
19	Nagaland	14.79	14.05	14.05	14.05	14.0

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